

## **TENDER NOTICE -11/2015-16(Purchase Cell)**

Quotation are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops for supply of **different articles ( mentioned below**, as also having financial capacity to execute the orders for supply of the articles on purchase:-

The tender (**with MRP, Quoted Price and catalogue/ Image of Articles**) must reach this Court **within 3 week** from the date of display on website.. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

**List of required articles for furnishing the Judges' Guest House at 155, Chhajjubagh, Patna.**

<b>Sl. No.</b>	<b>Name of the Articles</b>
1.	<b>Wardrobe</b>
2.	<b>Double Bed Palang</b>
3.	<b>Sofa Sets with Centre Table</b>
4.	<b>Dressing Table</b>
5.	<b>Telephone Table</b>
6.	<b>Recliner</b>
7.	<b>T.V. with Stablizer</b>
8.	Bedsheet for Covering (Odhana)
9.	Quilt
10.	Wall Clock
11.	Mattress with Pillow

### **Terms and Conditions:-**

- (I) The articles should be in good condition .
- (II) No advance payment shall be made.
- (III) The firms shall submit their bill in triplicate at the time of supply of articles.
- (IV) The Court reserve the right to accept or reject any or all quotations.
- (V) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VI) The successful bidder shall supply the articles for a minimum period of one year on the approved rate .
- (VII) The rate quoted in tender should be exclusive of all taxes .
- (VIII) For detail information, please visit Court's Website:- <http://patnahighcourt.bih.nic.in>.

Registrar (Estt.)

*M. B. Singh*  
8.2.16

Patna High Court.